

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>17/12/93</u>	Mr. K. L. Thakur - Counsel for applicant. Mr. C. B. Sharma C.A., Deput. representative on behalf of the respondents. The O.A. ^{is} dismissed as withdrawn with liberty to file fresh O.A. <i>B. B. Mahajan</i> B. B. Mahajan Vice-Chairman <i>(D. L. Mahajan)</i> D. L. Mahajan Vice-Chairman
	Copy sent to the applicant's Advocate under No. <u>3300</u> dated <u>28-12-93</u> <i>(Signature)</i> 24-12-93

*Recd copy
 23/12
 11/03/94*